

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 123
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors. Applicant/petitioner

Order under Section 230-232

Order delivered on 18.09.2018

Coram:

Dr. Deepti Mukesh
Hon'ble Member(Judicial)

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the petitioner:	Mr. Rahul Malhotra & Mr. Rishu Kant Sharma, Advs.
For the ITD	-
For the OL	Mr. Shubham Pandey, Adv.

ORDER

Ld. Counsel for the applicant seeks more time to comply with the directions in publication. Four weeks time is granted.

List for further consideration on 29.10.2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

18.09.2018
Ritu Sharma

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)